

ITEM NO.1503 Court 1 (Video Conferencing) SECTION XVII  
 (For Judgment) S U P R E M E C O U R T O F I N D I A  
 RECORD OF PROCEEDINGS

Civil Appeal No(s). 440-441/2020

TATA CONSULTANCY SERVICES LIMITED

Appellant(s)

VERSUS

CYRUS INVESTMENTS PVT LTD AND ORS.

Respondent(s)

(IA No. 88896/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 57853/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 1189/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT IA No. 88895/2020 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES IA No. 1183/2020 - PERMISSION TO FILE  
 ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 87378/2020 - REJOINER  
 IA No. 1187/2020 - STAY APPLICATION)

WITH

C.A. No. 13-14/2020 (XVII)

(FOR STAY APPLICATION ON IA 951/2020 FOR PERMISSION TO FILE  
 SYNOPSIS AND LIST OF DATES ON IA 952/2020 FOR impleading party ON  
 IA 2055/2020 FOR INTERVENTION/IMPLEADMENT ON IA 2055/2020  
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
 2769/2020 FOR PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES ON IA 4322/2020  
 FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 54231/2020  
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 54232/2020  
 FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 54485/2020  
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 54486/2020  
 FOR APPLICATION FOR PERMISSION ON IA 78282/2020  
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 78287/2020  
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 86420/2020  
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 86424/2020  
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 88051/2020 IA No.  
 78282/2020 - APPLICATION FOR PERMISSION IA No. 86420/2020 -  
 APPROPRIATE ORDERS/DIRECTIONS IA No. 17061/2020 - CONDONATION OF  
 DELAY IN FILING THE SPARE COPIES IA No. 54232/2020 - EXEMPTION FROM  
 FILING AFFIDAVIT IA No. 88051/2020 - EXEMPTION FROM FILING  
 AFFIDAVIT IA No. 86424/2020 - EXEMPTION FROM FILING AFFIDAVIT IA  
 No. 78287/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 54486/2020  
 - EXEMPTION FROM FILING AFFIDAVIT IA No. 2055/2020 -  
 INTERVENTION/IMPLEADMENT IA No. 4322/2020 - PERMISSION TO FILE  
 ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 2769/2020 - PERMISSION  
 TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 952/2020 -  
 PERMISSION TO FILE SYNOPSIS AND LIST OF DATES IA No. 54231/2020 -  
 PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS IA No. 54485/2020 -  
 PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS IA No. 951/2020 -  
 STAY APPLICATION)

C.A. No. 442-443/2020 (XVII)

(IA EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 1546/2020 FOR STAY APPLICATION ON IA 1547/2020 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 1549/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 57851/2020 FOR APPLICATION FOR PERMISSION ON IA 84487/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 84488/2020 IA No. 84487/2020 - APPLICATION FOR PERMISSION IA No. 84488/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 57851/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 1546/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 1549/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 1547/2020 - STAY APPLICATION)

C.A. No. 19-20/2020 (XVII)

(FOR STAY APPLICATION ON IA 1563/2020 FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 1564/2020 FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 54267/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 54268/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58001/2020 FOR APPLICATION FOR PERMISSION ON IA 110004/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 110009/2020 FOR APPLICATION FOR PERMISSION ON IA 110015/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 110018/2020 IA No. 110015/2020 - APPLICATION FOR PERMISSION IA No. 110004/2020 - APPLICATION FOR PERMISSION IA No. 110009/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 58001/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 54268/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 110018/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 1564/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES IA No. 54267/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS IA No. 1563/2020 - STAY APPLICATION)

C.A. No. 444-445/2020 (XVII)

(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 1685/2020 FOR STAY APPLICATION ON IA 1687/2020 FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 15052/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58010/2020 FOR APPLICATION FOR PERMISSION ON IA 71024/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 71026/2020 FOR APPLICATION FOR PERMISSION ON IA 71028/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 71029/2020 FOR APPLICATION FOR PERMISSION ON IA 79774/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 79775/2020 FOR APPLICATION FOR PERMISSION ON IA 79777/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 79778/2020 IA No. 71028/2020 - APPLICATION FOR PERMISSION IA No. 71024/2020 - APPLICATION FOR PERMISSION IA No. 79777/2020 - APPLICATION FOR PERMISSION IA No. 71029/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 71026/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 58010/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 79778/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 79775/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 1685/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES IA No. 1687/2020 - STAY APPLICATION)

C.A. No. 448-449/2020 (XVII)

(IA STAY APPLICATION ON IA 4059/2020 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 4060/2020 FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 20698/2020 FOR APPLICATION FOR PERMISSION ON IA 57847/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 57848/2020 FOR APPLICATION FOR PERMISSION ON IA 86404/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 86405/2020 IA No. 86404/2020 - APPLICATION FOR PERMISSION IA No. 57847/2020 - APPLICATION FOR PERMISSION IA No. 86405/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 57848/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 4060/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 4059/2020 - STAY APPLICATION)

C.A. No. 263-264/2020 (XVII)

(FOR STAY APPLICATION ON IA 7309/2020 FOR impleading party ON IA 7311/2020 FOR INTERVENTION/IMPLEADMENT ON IA 7311/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 57844/2020 FOR REJOINDER ON IA 78407/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 78409/2020 IA No. 78409/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 57844/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 7311/2020 - INTERVENTION/IMPLEADMENT IA No. 78407/2020 - REJOINDER IA No. 7309/2020 - STAY APPLICATION)

C.A. No. 1802/2020 (XVII)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 46861/2020 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 47373/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 61052/2020 FOR APPLICATION FOR PERMISSION ON IA 95738/2020 FOR APPLICATION FOR PERMISSION ON IA 95745/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 95746/2020 FOR REJOINDER ON IA 104901/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 104912/2020 FOR REJOINDER ON IA 104925/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 104929/2020 FOR GRANT OF INTERIM RELIEF ON IA 111387/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 111389/2020 IA No. 95745/2020 - APPLICATION FOR PERMISSION IA No. 95738/2020 - APPLICATION FOR PERMISSION IA No. 104912/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 95746/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 111389/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 61052/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 104929/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 111387/2020 - GRANT OF INTERIM RELIEF IA No. 47373/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 46861/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 104901/2020 - REJOINDER IA No. 104925/2020 - REJOINDER)

Date : 26-03-2021 These matters were called on for pronouncement of judgment today.

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For UOI  
 (Ministry of Corp.  
 Affairs)  
 In C.A.13-14/2020  
 & 263-264/2020

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For Appellant in  
 C.A.442-443/2020

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For Appellants in  
 In C.A.444-45/20  
 & Respt. in  
 C.A.Nos.440-41/20,  
 13-14/2020, 442-  
 443/2020, 19-20/20,  
 448-449/20, 263-  
 264/2020, 1802/20

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 C.A.13-14/20

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Respt.No.11 in  
 C.A.13-14/20

Mr. Anuj Berry, Adv.

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Respt.No.14 in  
C.A.13-14/20

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For Respt. Nos. 1&2

Mr. C.A. Sundaram, Sr. Adv.  
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Mr. Gunjan Shah, Adv.  
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(Cyrus Mistry)  
In all matters

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For Respt.Nos.  
5,7, & 9 in  
C.A.No.13-14/2020

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Ms. Mukta Dutta, Adv.  
Mr. Shailesh Poria, Adv.  
Mr. Kaushtubh Mishra, Adv.  
Mr. Rajesh J., Adv.  
Mr. Mahfooz Ahsan Nazki, AOR

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The Bench comprising Hon'ble the Chief Justice of India, Hon'ble Mr. Justice A.S. Bopanna and Hon'ble Mr. Justice V. Ramasubramanian pronounced the judgment today.

In the result, all the appeals except C.A. No.1802 of 2020 are allowed and the order of NCLAT dated 18.12.2019 is set aside. The

Company Petition C.P. No. 82 of 2016 filed before NCLT by the two Companies belonging to the S.P. Group shall stand dismissed. The appeal C.A. No.1802 of 2020 filed by Cyrus Investments Pvt. Ltd., and Sterling Investments Corporation Pvt. Ltd. is dismissed in terms of the signed reportable judgment.. There will be no order as to costs.

All IAs including the one for causing separation of ownership interests of the S.P. Group in Tata Sons namely IA No.111387 of 2020, are dismissed.

(MADHU BALA)  
AR-CUM-PS

(Signed reportable judgment is placed on the file)

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR